

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.10.2022 (MONDAY)

## COURT -III

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 72 of 2021	Girdhari Lal Arora Vs. Union of India Through Secretary Ministry of Corporate Affairs, New Delhi & Anr.	Ketan Madan	

### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 836 of 2021 & I.A. No. 2241 of 2021	Joint Commissioner of State Tax Vs. Shree Vindhya Cast Coasters Ltd. & Anr.	Aaditya Pande	Manish Jha-R2 Gaurav Singh Sandep S. Ladda Soumik Ghosal-R1
3.	Comp. App. (AT) No. 40 of 2022	Jagjit Singh Suri Vs. Registrar of Companies, Delhi & Haryana & Anr.	Anjali Sharma	

### For Hearing

4.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director.  <b>With</b>	Honey Satpal	Zoheb Hossain Agni Sen-R1
5.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1

6.	Comp. App. (AT) (Ins) No. 544 of 2021	Varrsana Employee Welfare Association Vs. Anil Goel, Liquidator of Varrsana Ispat Ltd.	Akshat Singh	Anil Goel Nipum Gautam-R1
7.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	Sanjib Kumar Mohanty Amit Acharya-ROC
8.	Comp. App. (AT) No. 94 of 2021	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	Hetal patel-R1 to R6 Avinash Mathews Karan Mathur-R1
9.	Comp. App. (AT) No. 100 of 2021	Harish Purohit Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	Harshal Chauhan
10.	Comp. App. (AT) No. 101 of 2021	Shailendra Bafna Director & Share Holder of Ojus Buildcons Pvt. Ltd. Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	Harshal Chauhan

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

**For Hearing**

11.	Comp. App. (AT) (Ins) No. 346 of 2021 & I.A. No. 1933 of 2021  (PH)	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**